

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4567

ANSWERED ON:17.12.2009

SAFETY OF WORKERS OF BHARAT OMAN REFINERY

Singh Shri Bhupendra

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether nearly 80 workers lost their lives and 125 workers became disabled as the facilities/equipments of safety provided to the workers of Bharat-Oman Refinery, Agasaud, Bina, Madhya Pradesh was not upto the mark;

(b) if so, the details thereof; and

(c) the steps taken by the Government to ensure the safety of workers working on that project?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) and (b): It has been informed by Bharat Petroleum Corporation Limited that there has been 9(nine) fatal accidents so far at Bharat Oman Refinery site. In addition, there are two cases of disabilities on the site. However, none of the cases of fatality or disability is attributable to negligence of safety and security norms at the refinery site.

(c) Bharat Oman Refineries Limited (BORL) is committed to provide safety oriented working environment at site which includes safety training to the workers. Prior to undertaking work, safety action plan and tool room talk with workmen is carried out. All contractors working at BORL site are providing basic personnel protective equipments i.e. safety shoes, helmets, gloves, goggles etc to the workers for working at ground. For working at height, safety net, fall arrester and safety belts are provided. For medical facilities at work location, first aid center is in operation wherein medicine is given free of cost to the workers along with consultation/treatment by a certified doctor. Ambulance facilities are also available at BORL project site. All contractors have made arrangements of doctors at their respective labour colonies and BORL is also conducting medical camps for all labourers frequently.